

BEFORE THE NATIONAL GREEN TRIBUNAL, SOUTHERN ZONE, CHENNAI
OA NO 39 OF 2020

Between:

Dr Lubna Sarwath

.....Applicant

AND

1- State of Telangana and others....

.....Respondents

MEMO IN IN OA 39/2020, SZ, CHENNAI

DATED 21 FEBRUARY 2023

I have the following to submit:

1- Four RTI applications were filed on 3 jan 2023 in the offices of R7 HMDA, R4 District Collector RR District, Irrigation & CAD Dept, and , Puppulguda Municipality.

The following queries were raised :

Please furnish information to following queries relating to Culvert at geo coordinates 17°24'20.63"N 78°20'46.70"E (on road from Future Kids High School Puppulguda to Rajiv Gruhkalpa Houses NemaliNagar) in Survey No. 286, Puppulguda village, Gandipet Mandal, RR District, Telangana:

1- Who executed the culvert works

2- When was the culvert works executed.

3- Copy of entire Technical sanction Report alongwith copy of estimates, plans and index map for the construction of the culvert.

4- Copy of report also containing details of drainage and history of the infow channel, that is culverted.

The RTI application as filed was submitted to this Tribunal vide additional memo dated 5 jan 2023.

2- R7 HMDA replied to RTI vide File No. 12/RTI/PC/HMDA/2023 Dt 24/01/2023 received on 2/2/2023 as follows: (See Page 3)

'Information not available in Lake Protection Committee (LPC), HMDA'

3- The APIO at R7 who is also signatory to the two Joint Committee Reports has not transferred the RTI application to a public authority who holds the information to the RTI in spite of request by the Applicant and in spite of mandated by the RTI Act.

4- I have not received any information to the four queries in my RTI application, in spite of fact that the signatory is member of Lake Protection Committee where 18 departments including the Respondents are the members of the Lake Protection Committee.

It is prayed that this Tribunal direct for information sought in the RTI application (enclosed) key information that is most relevant to this case, which is being withheld from this Tribunal and also not being given to the RTI Applicant.

It is prayed, as earlier prayed in Original Application, that the Irrigation and CAD Department, submit the geo-hydrology of the lakes Mamasani kunta, Mekasani Kunta, alongwith the inflow and outflow channels , including the bund and katta maisamma temple that is a traditional landmark of every lake in the GHMC Hyderabad and Telangana State. It is through the hydrological maps submitted by the Irrigation department that the channels and water body and buffer zone are duly demarcated the restoration of the water bodies and channels can be taken up.

It is prayed that this Tribunal has a special responsibility towards restoration of the water bodies that have been destroyed against the spirit of our constitution and tradition of conservation of water bodies for now and for posterity.



.....
SIGNATURE OF APPLICANT

VERIFICATION:

I , Dr Lubna Sarwath,d/o late Muhammad Khaleelullah & Mrs Roohi, identified with voter id no. WRH2244622, Passport no. S6464105 hereby verify that all stated above are true to my personal knowledge and i have not suppressed any known material fact.

DATE: HYDERABAD
PLACE: 21 february 2023



DR LUBNA SARWATH
APPLICANT



Hyderabad Metropolitan Development Authority

Office of the Executive Engineer, Lakes Protection Committee Cell,
2nd Floor, Swarna Jayanthi Commercial Complex, Amcerpet, Hyderabad.

✓
To,
Dr Lubna Sarwath,
Flat No.202, Gayathri Gardens,
Street No.2, Tarnaka,
Secunderabad – 500017.

File No: 12/RTI/LPC/HMDA/2023, Dt:-24/01/2023.

Sub:-HMDA-LPC--RTI Act-Certain information sought- Information Furnished-Reg.

Ref:- RTI-Application of Dr Lubna Sarwath forwarded by the Admin PIO/LA/HMDA
No.OPTr./13/RTI/AdminPIO/HMDA/2023 ,Dt:- 06-01-2023.

With reference to your application under reference cited, wherein certain information sought under RTI act, I herewith furnish the information available in the office records.

Sl. No	Information sought by the applicant	Information furnished
	Furnish information relating to Culvert at geo coordinates 17 24 20.63N 78 20 46.70E in sy.no. 286, Puppalguda village, Gandipet mandal, RR district, telangana.	
1	Who executed the culvert works.	Information not available in Lake Protection Committee (LPC), HMDA.
2	When was the culvert works executed.	
3	Copy of entire Technical sanction Report along with copy of estimates, plans and index map for the construction of the culvert.	
5	Copy of report also containing details of drainage and history of the inflow channel, that is culverted.	

J. Krishna Rao
24/01/23
Executive Engineer (APIO)
Lake Protection Committee
HMDA

Copy submitted to Admin., PIO., HMDA for favour of information.